

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 113(ND)/2011
along with
CA NO.46/2017
RT No.25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.

...Petitioners

Versus.

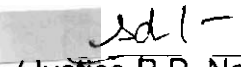
M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Mr. Narinder Kumar Bawa, petitioner No.1 in person.
Mr. B.S. Sangha, Mr. Amit Vinayak, Advocates
for respondents No.2 & 3.

As per office report, learned counsel for respondents has made compliance of the previous order dated 19.04.2017 by filing an application being CA No.58/2017 regarding unaudited Balance Sheet of the company as on 30.09.2017 (Annexure A-1) and statement of Bank Account showing balance as on 31.03.2017 (Annexure A-2). The same be taken on record. Let copy of the same be also supplied to Mr. Narinder Kumar Bawa, petitioner No.1, present in person.

List the matter on 27.06.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

✓ May 17, 2017
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